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Title: Secretary-General reported that Rajya Sabha at its sitting held on the 10th March 2021, concurred in the recommendations of Lok Sabha to nominate seven Members each from Rajya Sabha to associate with Committee on Public Accounts of Lok Sabha. Seven members from Rajya Sabha to associate with Committee on Public Undertakings of Lok Sabha for the term beginning on the 1st May 2021 and ending on the 30th April, 2022 and adopted a motion to join the Committee of both the House on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on 1st May 2021 and ending on 30th April 2022 at its sitting held on March 10, 2021; motion to join the Committee of both the Houses on the Welfare of Other Backward Castes (OBCs) for the term of one year beginning from the date of its first sitting of the Committee.

SECRETARY GENERAL: Sir, I have to report following messages received from the Secretary General of Rajya Sabha:-

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 10th March, 2021 adopted the following Motion in regard to the Committee on Public Accounts:-

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 2021 and ending on the 30th April, 2022, and

do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee.”

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following seven Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Rajeev Chandrasekhar
2. Shri Shaktisinh Gohil
3. Shri Bhubaneswar Kalita
4. Dr. C. M. Ramesh
5. Shri Sukhendu Sekhar Ray
6. Dr. M. Thambidurai
7. Shri Bhupender Yadav.'

(ii) ‘I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 10th March, 2021 adopted the following Motion in regard to the Committee on Public Undertakings:-

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven

Members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 2021 and ending on the 30th April, 2022, and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee.”

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following seven Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Birendra Prasad Baishya
2. Shri Anil Desai
3. Shri Syed Nasir Hussain
4. Shri Om Prakash Mathur
5. Shri Surendra Singh Nagar
6. Shri K. C. Ramamurthy
7. Shri M. Shanmugam.'

(iii) ‘I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 10th March, 2021 adopted the following Motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

“That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2021 and ending on the 30th April, 2022, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee.”

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following ten Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Abir Ranjan Biswas
2. Shri Shamsheer Singh Dullu
3. Shrimati Kanta Kardam
4. Shri Naranbhai J. Rathwa
5. Shri Ram Shakal
6. Dr. Sumer Singh Solanki
7. Shri K. Somaprasad
8. Shri Pradeep Tamta
9. Shri Kamakhya Prasad Tasa

10. Shri Ramkumar Verma.'

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(iv) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 12th February, 2021 adopted the following Motion in regard to the Committee on Welfare of Other Backward Classes (OBCs):-

“That this House resolves that the Rajya Sabha do join the Committee of both the Houses on Welfare of Other Backward Classes (OBCs) for the term of one year beginning from the date of the first sitting of the Committee, and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee.”

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following nine Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shrimati Geeta alias Chandraprabha
2. Shri T. K. S. Elangovan

3. Shri Narayana Koragappa
4. Shri Jaiprakash Nishad
5. Shri Vishambhar Prasad Nishad
6. Shri K. K. Ragesh
7. Shri B. L. Verma
8. Shrimati Chhaya Verma
9. Shri Harnath Singh Yadav

3. I am also to inform that in order to fill up the remaining one vacancy in the Committee, the election process is being initiated during the current Session of Rajya Sabha itself.'

12.02 hrs

COMMITTEE ON PETITIONS

19th to 22nd Reports